

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
DEPARTMENT OF SPORTS**

**LOK SABHA
UNSTARRED QUESTION NO. 201
TO BE ANSWERED ON - 25.11.2024**

Letter of Intent for Hosting Olympic Games

201. SHRI GADDIGOUDAR PARVATAGOUDA CHANDANAGOUDA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) Whether India has submitted 'Letter of Intent' for hosting the Olympic and Paralympic Games in 2036;

(b) If so, the details thereof;

(c) Whether India is also pushing for inclusion of Yoga, Twenty-20 cricket, Kabaddi, Chess, Squash and Kho-Kho in Olympics in 2036; and

(d) If so, the details thereof along with the progress made so far in this regard?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)**

(a) & (b) Bidding to host Olympics in India is the responsibility of the Indian Olympic Association (IOA). On 01.10.2024, IOA has sent Letter of Intent to International Olympic Committee (IOC) to host Olympic and Paralympic Games 2036 in India.

(c) & (d) In accordance with the provisions outlined in the Olympic Charter, the Organising Committee of the Olympic Games (OCOG) for a specific edition of the Olympic Games holds the prerogative to submit a formal proposal to the International Olympic

Committee (IOC) regarding the potential inclusion of one or more additional events, with such inclusion being limited exclusively to that particular edition of the Games.

At present, the bidding process of Olympics 2036 has not advanced to the stage where such a proposal may be initiated.
